

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/978(KB)2019
IA(I.B.C)/828(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS SHREE RAM SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Liquidator
Mr. Aditya Goptu, Adv.]

Ms. Jayati Chowdhury, Adv.] For the Suspended Board
Ms. Rashmi Singhee, Adv.]
Ms. Sreya Sen, Adv.]

O R D E R

1. Learned Counsel for the Liquidator present. Learned Counsel for the Suspended Board present.
2. **IA(I.B.C)/828(KB)2024:**
 - a. Learned Counsel appearing on behalf of the Liquidator submits that the hard copy of this application has not been filed.
 - b. Learned Counsel appearing for the Suspended Board submits that they had not received the copy of application. Let the same be served to the Suspended Board.
 - c. List this matter on **8th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**